

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>COMPLIANCE</u>				
1	SPL CASE MCOC	100003/2002	State-CBI-Bandra Police Station Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Seth @ Sir Accused No.02.	SPP Mr. P.D. Gharat Adv. Mr. Tushar Khandare
<u>ARGUMENTS</u>				
2	CRI APPEAL	100200/2018	Theodor @ Kooki Anthony Fernandes Applt. Vs The State of Maharashtra - Bandra Police Station - Respondent	Amit P. Ghag
3	CRI APPEAL	100212/2019	Lokesh Kamal Jat - Appellant Vs The State of Maharashtra - EOW (Unit 4) - Respondent	Prakash J. Salsingkar
4	CRI REV APP	100474/2019	Hubtown Bus Terminal Ahmedabad P. Ltd.-Through Ali Murtaza-Aplcnt. Vs Canara Bank-Respdt.	Shalabh K. Saxena
5	CRI APPEAL	100715/2019	Abbas A.Igatpuriwala-Aplnt. Vs McDonalds India-Respdt.	Surendra Kumar Choudhari
<u>HEARING</u>				
6	CRI REV APP	100618/2019	Naresh Karulal Jain-Aplcnt. Vs The State of Maharashtra-Dadar P. Stn.-Respdt.	Satish B. Sakat
7	CRI APPEAL	100890/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3025- 19 @ BA 2932-19 ----- Appellant Vs Indian Chemical Corporation - ----- Respondents	Ravindra Jagannath Gaikwad

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
8	CRI APPEAL	100891/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3026/19 @ BA 2933/19- Appellant Vs Indian Chemical Corporation - Respondent	Ravindranath Jagannath Gaikwad
9	CRI APPEAL	100892/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3027/19 @ BA 2934/19 - Appellant Vs Mukesh Goradia, M/s. Krishna Enterprises - Respondents	Ravindranath Jagannath Gaikwad
10	CRI APPEAL	100889/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3024/19 @ BA 2931/19- Appellant Vs Indian Chemical Corporation - Respondent	Ravindranath Jagannath Gaikwad
11	CRI APPEAL	100893/2019	Vipul Pravinchand Parekh, M/s. Sun Organo Chem @ MA 3028-19 @ BA 2935-19 ----- Appellant Vs Indian Chemical Corporation - ----- Respondents	Ravindra Jagannath Gaikwad
12	CRI APPEAL	100049/2020	Ajaykumar Bhulan Mourya @ MA 3219/19 -- Applicant/Appellant Vs The State of Maharashtra and Ravikant Ramji Upadhyay -- Respondents	Priyanka N. Shukla
13	MISC APPLN SC	1000935/2020	STATE GOVERNMENT-JJ Marg Police stn Vs Mohammed Ali Jan Mohamed Shaikh	JJ Marg Police stn

COMPLIANCE

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
14	CRI REV APP	100085/2020	Union Bank of India through Constitute Attorney Abhishek Pradhan C. M. @ MA 3284-19 - Applicant Vs The State and Pooja Milind Deora and others - Respondents	MDP and Partners
<u>REPLY/SAY</u>				
15	MISC APPLN SC	100196/2020	The State Of Maharashtra Through CBI Vs Rajendra Sadashiv Nikalje @ Chota Rajan	PP
<u>AWAITING R AND P</u>				
16	CRI APPEAL	100427/2018	Shamim Ahmad Hafizula Sidhiqui - Applicant Vs Rajiv Amarnath Ghai - Respondent	Shailesh I. Kantharia
<u>REPORT</u>				
17	SPL CASE MCOC	100001/2003	DCB CID Vs KRISHNA RAJNARAYAN MISHRA AND ORS.02	
18	CRI APPEAL	100168/2019	Rashmin Vasa @ MA 495-19 @ BA 485-19 - Appellant (Org. Accused) Vs Compuage Infocom Ltd. - Respondent	Anila V. Acharya and Vishal V. Acharya
<u>B.A. IN S.C.NO</u>				
19	SESSIONS CASE	100187/2011	The State DCB CID Unit-I Vs Mohd. Alijaan Mohd. Shaikh and one other	PP, Mr. P.D. Gharat Adv. Nitin Sejpal, Adv. Prakash Shetty and Adv. Tushar Khandare

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	100188/2011	The State DCB CID UNIT IV Vs Mohd. Alijaan Mohd. Shaikh @ Sameer and one other	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. Sonkawade, Mr. P. Shetty
21	SESSIONS CASE	100788/2011	The State - DCB CID Vs Umedh@Ur Rehman Isharat Hussain Shaikh	PP, Mr. P.D. Gharat Mr. Sejpal, Mr. P. Shetty, Mr. Tushar Khandare
22	SESSIONS CASE	100789/2011	The State - DCB CID Mumbai Vs Umed Ur Rehman Ishrat Hussain Shaikh and atr.	PP, Mr. P.D. Gharat Adv Nitin Sejpal, Adv Prakash Shetty, Adv Tushar Khandare
23	SESSIONS CASE	100787/2019	CBI SC -II New Delhi (FIR No. RC.03(S)/2016) Vs Rajendra Sadashiv Nikalje @ Chhota Rajan @ Nana @ Sir	APP
24	SESSIONS CASE	1/2020	The State of Maharashtra - DCB CID Vs Mohammad Ali Jann Mohd. Shaikh @ Sameer and others 03	APP